

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
(IB)-123(PB)/2020

IN THE MATTER OF:

Shalimar Paints Ltd

...

Applicant/Petitioner

Vs

The Indure Pvt Ltd. & anr.

...

Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 06.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent : Mr. Vaun Gupta, Ms. Simran Wason, Advs.
Mr. Prashant Mehta, Advocate

ORDER

List the matter for hearing on **16.02.2021**.

S/d-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

S/d-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

06.01.2021
Ritu